

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Unishire Housing LLP Date of Commencement of Liquidation: 08-01-2020; List of Stakeholders as on Date: 31-12-2020; Name of IP: Mr. Kondisetty Kumar Dushyantha; Last 5 digit of registration number: 10688

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	4	1461900	4	1461900	0	0	0	NA
2	Liquidation costs incurred till date	9	515000	9	515000	0	0	0	NA
3	Secured financial creditors	1	1831705516	1	1831705516	0	0	0	Annexure 3
4	Unsecured financial creditors	82	1393111285	81	1298742264	0	0	5896520	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	12	1920694	0	0	0	0	1920694	Annexure 6
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	7092692	4	5891779	0	445824	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		113	3235807087	99	3138316459	0	445824	7817214	